

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S. No.	Name & EC	From	To
1	Ms. Suman Dobhal Pokhriyal EC:67968641	JA/Asst Ahlmad in the Court of Ms. Moksha Bains, MM (NI Act-05), South-East, Saket Courts, New Delhi	Asst Ahlmad in the Court of Sh. Manoj Kumar Nagpal, Spl. Judge (PC Act) (CBI-9), RACC, Delhi
2	Sh. Jitender EC:90220467	JJA/Asst Ahlmad in the Court of Sh. Manoj Kumar Nagpal, Spl. Judge (PC Act)(CBI-9), RACC, Delhi	Asst Ahlmad in the Court of Ms. Moksha Bains, MM(NI Act-05), South-East, Saket Courts, New Delhi
3	Ms. Sunita Saluja EC:12594	JA in Library, South, Saket Courts, New Delhi	JA in Record Room (Sessions), Central, THC, Delhi
4	Ms. Kiran Sharma EC:13019	JA in RR (Sessions), Central, THC	JA in Library, South, Saket Courts
5	Sh. Man Mohan EC:61707603	Ahlmad in the Court of Sh. Chatinder Singh, MM-07, Central, THC, Delhi	JA in Care Taking Branch, Central, THC, Delhi
6	Sh. Gaurav Rana EC: 79756149	Asst. Ahlmad in the Court of Sh. Siddhartha Malik, CMM, Central, THC, Delhi	JJA/Ahlmad in the Court of Sh. Chatinder Singh, MM-07, Central, THC, Delhi
7	Sh. Sandip Kumar EC: 65731443	JA in Office Pool, Admn.-II, Central, THC, Delhi	JA in Nazarat Branch, Central, THC, Delhi
8	Sh. Balraj EC: 2409	Reader cum Ahlmad in the Court of Sh. Raj Kr. Singh, MM NI Act (Digital Court)-03, Central, THC, Delhi	SJA/Reader in the Court of Sh. Gaurav Dahiya, MM-06, South-East, Saket Courts, New Delhi
9	Sh. Charanjit EC: 65560302	JA/Reader in the Court of Sh. Gaurav Dahiya, MM-06, South-East, Saket Courts, New Delhi	Reader cum Ahlmad in the Court of Sh. Raj Kr. Singh, MM NI Act (Digital Court)-03, Central, THC, Delhi
10	Sh. Puneet Kr. EC:51717115	Asst. Ahlmad in the Court of Sh. Brijesh Kr. Garg, District Judge (Commercial Court-01), Shahdara, KKD, Delhi	JJA in Mediation Centre, East, KKD, Delhi
11	Sh. Vivek Duhan EC: 5004981	JJA in Mediation Centre, East, KKD, Delhi	Asst. Ahlmad in the Court of Sh. Brijesh Kr. Garg, District Judge (Commercial Court-01), Shahdara, KKD, Delhi

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

*GIRISH KATHPALIA*  
06:25pm  
05.11.22

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

*AR*

No. 83749-804 P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 05 NOV 2022

**Copy forwarded for information and necessary action to:**

1. Ld. Principal District & Sessions Judges of the concerned Districts in Delhi/N.D.
2. Ld. Officers/Officer-in-charges concerned.
3. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
4. The DDOs, Accounts Branch concerned for further necessary action, as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/update as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The Officials concerned for compliance.

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi